

HIGH COURT OF SIKKIM
Record of Proceedings

I.A. No. 01 of 2024 in Cont. Cas(C)/105/2024/(Filing No.)

AITA MAYA GURUNG AND OTHERS

APPLICANTS

VERSUS

THE BRANCH MANAGER,
RELIANCE GENERAL INSURANCE COMPANY LTD.

RESPONDENT

Date: 03.03.2025

CORAM:

THE HON'BLE MRS. JUSTICE MEENAKSHI MADAN RAI, JUDGE

For Applicants Ms. Tashi Doma Bhutia, Advocate.
Ms. Pritima Sunam, Advocate.
Ms. Dipshika Tamang, Advocate.
Ms. Binita Minda, Advocate.
Ms. Pratima Subba Limboo, Advocate.

For Respondent Mr. K. Mittal, Advocate (*through VC*).
Ms. Anuradha Tamang, Advocate.

ORDER

List this matter on 10-04-2025 along with the connected matter being I.A. No.01 of 2025 arising out of MAC App. No.02 of 2022.

Judge
03.03.2025